NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/3/2017

NAME OF THE PETITIONER(S)

: PRAKASH REXINE PVT LTD + 3

NAME OF THE RESPONDENT(S)

: G. SHREEPAL SAMDARIYA

UNDER SECTION

: 241/242 OF CA 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

F. P. Join

Petitioner

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ORDER

Mr. Manakchand and Mr. G. P. Jain, Petitioner Nos.2 and 4 in person present. Respondent in person also present and submitted that the settlement talks are in progress and prayed for more time. At request, time is enlarged. Put up on 20.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

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